

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Appeal No.10 of 2021 (SZ)

IN THE MATTER OF:

G. Devarajan, Arumbakkam,
 Chennai.

Appellant(s)

-versus-

State of Tamil Nadu
 Rep. by its Chief Secretary to Govt. And Ors... Respondents

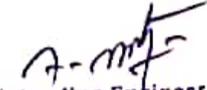
STATUS REPORT FILED BY THE SUPERINTENDING ENGINEER,
WRD, PALAR BASIN CIRCLE, CHENNAI-5

I, A. Muthiah, s/o. Asokan, aged about 57 years residing at "C" Block, 207, Casagrand Aristo Apartments, Nobel Street, Nanganallur, Chennai-61, do, hereby, solemnly affirm and sincerely state as follows:

2. I am the Superintending Engineer, WRD, Palar Basin Circle, Chennai-5 and the above appeal has been filed by the appellant challenging the Environmental Clearance (EC) granted to the 3rd respondent namely, Tamil Nadu Housing Board (TNHB) by the 4th respondent/ State Level Environment Impact Assessment Authority, Tamil Nadu for some building project. This answering respondent is arrayed as second respondent in the O.A.No. 91 of 2021.

3. I state that the above appeal has been posted to today for appearance of 4th respondent/SEIAA and for completion of pleadings and also for consideration of report along with O.A. No.91


 Executive Engineer, PWD, WRD.,
 Aranyar Basin Division,
 Chepauk, Chennai-600 005.


 Superintending Engineer, WRD,
 Palar Basin Circle,
 Chepauk, Chennai-5.

of 2021 (SZ) and also with directions to the SEIAA, Tamil Nadu to produce the entire file relating to issuance of Environmental Clearance (EC), including the file relating to appraisal made by the State Expert Appraisal Committee (SEAC) as well along with the counter statement.

4. I state that by the order dated 20.09.2021, vide paragraph 6, this Hon'ble Tribunal was pleased to take note of the status report filed by this answering respondent in O.A.No. 91 of 2021 and vide paragraph 15, the PWD was directed to file an independent report as to whether the boundary was fixed by the Survey Department and if they got any objection to the fixation of boundary, what is the nature of action taken in this regard especially when the joint committee report shows that there was serious encroachment.

5. It is stated that the survey department has not measured the impugned site so far though a letter was addressed to the above department to survey the area and demarcate the limits of the River Cooum.

It is, therefore, prayed that this Hon'ble Tribunal may be pleased to take on record the above status report and pass appropriate further orders as deemed fit in the facts and circumstances of the case and thus render justice.

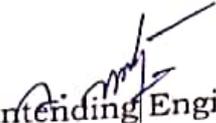

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Superintending Engineer, WRD
Palar Basin Circle, Chennai-5

VERIFICATION

I, A. Muthiah, s/o. Asokan, officiating as Superintending Engineer, WRD, Palar Basin Circle, Chennai-5, do verify that the submissions made from paragraphs 1 to 5 are true and correct to the best of my knowledge from records and I signed this on this...07th.....Day of October, 2021 at Chennai.


Executive Engineer, PWD., WRD.,
Araniyar Basin Division,
Chepauk, Chennai-600 005.


Superintending Engineer, WRD
Palar Basin Circle, Chennai-5